

emerging new challenges of curbing crimes and corruption at high places and dubious nexus at higher levels during the crores of rupees of country in terms of taxes;

(c) if so, the initiatives taken by the Government during the last one year; and

(d) the action taken on Dorai Committee report by the Government so far?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) The credibility and prestige of the Central Bureau of Investigation is reflected in the increasing general demand for CBI inquiry and also the large number of cases referred to it by various State Governments, the High Courts and the Supreme Court.

(b) and (c) The Independent Review Committee was constituted by the Government in September, 1997 *inter alia* to examine the functioning of the Central Bureau of Investigation and the Enforcement Directorate and to suggest the changes, if any, needed to ensure, among other things, that offences alleged to have been committed by any person, particularly those in position of high authority, are registered, investigated and prosecuted fairly and expeditiously and that there is no pressure, arbitrary transfer of personnel etc. in the Central Bureau of Investigation. The Committee submitted its report in November, 1997. The Supreme Court incorporated many of the recommendations of the Independent Review Committee in its directions while also giving several other directions. Government have already decided to implement the judgment of the Supreme Court.

(d) In pursuance of Dorai Committee Report disciplinary proceedings were initiated against Joint Director (East)/CBI which have since been set aside by the Hon'ble Calcutta High Court.

[Translation]

#### Upper Koel Irrigation Project

1186. SHRI KRISHNA KUMAR CHOUDHARY : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to clear and implement the long pending Northern Koel and Leelajan Irrigation Projects in Bihar;

(b) if so, the time by which these projects are likely to be implemented ; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) North Koel Irrigation Project was accepted by the Technical Advisory Committee in September 1989 for Rs.439.03 crores subject to clearance from forest angle by Ministry of Environment and Forest. The State Government has not obtained forest clearance so far.

In case of Leelajan Project Bihar Government is required to submit modified project report after complying with the observations of Central Water Commission.

Further irrigation projects are planned, implemented and funded by the State Governments out of their own resources as per their own priorities.

[English]

#### Production of Cotton

1187. SHRI BRAJA KISHORE TRIPATHY:  
SHRI V.V. RAGHAVAN:  
SHRI K. YERRANNAIDU:  
SHRIMATI GEETA MUKHERJEE:  
SHRI K.P. NAIDU:

Will the PRIME MINISTER be pleased to state:

(a) the total cotton produced during the last three years and proposed estimates for 1997-98 seasons, State-wise;

(b) the total cotton crop lost during the current season, State-wise, reasons for losses and help provided by the Union Government to farmers, State-wise;

(c) whether the Government propose to use new technique and better pesticides to increase cotton production in the country and if so, the details thereof;

(d) the steps taken to encourage farmers to use new technique of farming;

(e) whether the Government propose to delay cotton future in view of poor crop this season;

(f) the measures being taken to meet the shortfall in production including imports; and

(g) the details of quantity fixed by Government for export and domestic use of cotton?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) The state-wise Cotton produced during 1994-95 to 1996-97 and estimated production during 1997-98 is enclosed in the attached Statement.

(b) As compared to cotton production during 1996-97, the quantity of cotton loss in the concerned States during

1997-98, are as under:

State	Estimated production loss (thousand bales of 170 kg/each)
Andhra Pradesh	679.8
Haryana	379.0
Karnataka	120.0
Maharashtra	1283.3
Punjab	1017.0

The losses in cotton production occurred due to inclement weather conditions and incidence of diseases and pests. Under the Calamity Relief Fund, following total amount was allocated during 1997-98:

State	Amount allocated (Rs. in crore)
Andhra Pradesh	131.05
Haryana	26.44
Karnataka	44.16
Maharashtra	71.97
Punjab	57.15

In addition, an amount of Rs. 12.00 crores was released to Andhra Pradesh under National Fund for Calamity Relief.

(c) and (d) In order to encourage the farmers to increase cotton production, Government of India is implementing an externally sponsored scheme of Intensive Cotton Development Programme in major cotton growing States mostly on 75:25 sharing basis; Government of India and implementing States. Assistance is provided for the transfer of technology to the farmers through demonstration on crop production, integrated pest management and farmers training as well as supply of critical inputs like certified seeds; plant protection equipments sprinklers etc. Besides, the Central Integrated Pest Management Centres are continuously monitoring diseases and pests situation and providing training to farmers on integrated pest management in various parts of the country.

(e) to (g) In order to meet the shortfall in production, the import of cotton is allowed under Open General Licence with zero import duty. So far in the 1997-98 Cotton season, the Ministry of Textiles has released 7.2 lakh bales for export.

#### Statement

##### State-wise Area, Production and Yield of Cotton

State	Area (Thousand Hectares)				Production (Thousand Bales of 170 kgs. each)				Yield (Kg/Ha)			
	1994-95	1995-96	1996-97	1997-98 (ADV)*	1994-95	1995-96	1996-97	1997-98 (ADV)*	1994-95	1995-96	1996-97	1997-98 (ADV)*
1	2	3	4	5	6	7	8	9	10	11	12	13
Andhra Pradesh	844.5	1058.7	1007.4	899	1425.6	1610.1	1848.8	1169	287	259	312	221
Assam	1.7	1.7	1.7	2	0.8	0.8	0.8	1				
Bihar	0.2	0.0	0.0		0.5	0.1	0.0					
Gujarat	1204.7	1410.0	1484.0	1479	2269.3	2202.0	2657.0	2758	320	265	304	317
Haryana	557.0	646.0	649.0	655	1373.0	1283.0	1504.0	1125	419	338	394	292
Himachal Pradesh	0.2	0.1	0.3		0.4	0.2	0.3					
Jammu & Kashmir	0.1	0.1	0.1		0.2	0.0	0.2					
Karnataka	635.8	673.8	668.1	456	822.0	849.1	932.0	812	220	214	237	303
Kerala	13.8	12.3	12.3	14	21.8	19.4	20.2	21	269	268	279	255
Madhya Pradesh	477.0	513.6	526.6	513	345.7	423.5	437.2	907	123	140	141	301
Maharashtra	2759.9	3065.4	3084.7	3139	2500.3	2795.8	3143.3	1860	154	155	173	101
Manipur	0.1	0.1	0.1		0.1	0.3	0.3					
Meghalaya	7.5	7.6	7.5		5.3	5.3	5.3					
Mizoram	1.1	1.0	1.0		2.8	2.5	2.6					

1	2	3	4	5	6	7	8	9	10	11	12	13
Nagaland	0.1	0.2	0.2		0.3	0.4	0.4					
Orissa	6.6	10.9	14.0	22	9.7	21.8	28.0	36	250	340	340	278
Punjab	606.0	750.0	742.0	725	1779.0	1950.0	1925.0	908	499	442	441	213
Rajasthan	485.9	606.3	654.2	596	875.2	1338.3	1363.3	1389	306	375	354	396
Tamil Nadu	255.3	260.8	259.5	222	440.0	339.4	373.4	411	293	221	245	315
Tripura	2.0	1.1	1.1		2.4	1.7	1.6					
Uttar Pradesh	10.5	14.5	7.8	9	11.6	15.1	7.3	8	188	177	159	151
West Bengal	0.1	0.1	0.1		0.1	0.3	0.3					
Pondicherry	0.9	1.0	0.6		1.5	1.6	1.0					
Others				12				13				
All India	7871.0	9035.3	9122.3	8743	11887.6	12860.7	14252.3	11418	257	242	266	222

\*Advance estimates.

[Translation]

#### Pending Schemes of Himachal Pradesh

1188. SHRI SURESH CHANDEL : Will the PRIME MINISTER be pleased to state:

(a) the details of schemes of Himachal Pradesh Government which are pending with the Union Government for clearance;

(b) the present status of these schemes; and

(c) the time by which the decision on these schemes is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) (a) to (c) No scheme pertaining to the State of Himachal Pradesh is pending at present with the Planning Commission for clearance.

#### Nuclear Tests

1189. SHRI RAMPAL SINGH:  
SHRI K.H. MUNIYAPPA:  
SHRI ANAND RATNA MAURYA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have recently conducted the nuclear tests in Pokharan area in Rajasthan;

(b) if so, the details thereof; and

(c) the outcome of such tests ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) to (c) Three nuclear tests were conducted on May 11, 1998 and two on May 13. The tests on May 11 were a thermonuclear device with a yield of about 45 kt (of T.N.T.), a fission device with a yield of about 15 kt and a low yield device with a yield of about 0.2. kt. The two tests carried out on the 13th May, 1998, were sub-kiloton nuclear tests with yields of about 0.5 kt and 0.3 kt. All the tests were fully contained with no release of radio activity into the atmosphere. The measured yields are in line with expected values.

#### Bansagar Inter-State Project

1190. SHRI KANTILAL BHURIA : Will the PRIME MINISTER be pleased to state:

(a) whether the Bansagar Inter-state Projects is being monitored by the Union Government with the contribution of the State Governments of Uttar Pradesh, Bihar and Madhya Pradesh;

(b) if so, whether the State Governments of the Uttar Pradesh and Bihar are delaying the completion of the project by not giving their contribution;

(c) whether the State Government of Madhya Pradesh has already invested about 1000 crores of rupees on this project;